

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-3
New IA-3522/2021 in
IB- 1718/ (ND)/2019

IN THE MATTER OF:

M.R. Industries Services
Vs.
HI Rise Infratech. (P) Ltd

....OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 13.8.2021

CORAM:

SHRI. P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:


For the Appellant : -
For the CD :
For the Intervener :


ORDER

New IA-3522/2021 :

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after a month.

List on 23.9.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit